

Central Administrative Tribunal Principal Bench

O.A. No. 2087 of 2000

New Delhi, dated this the 16th October, 2000

Hon'ble Mr. S.R. Adige, Vice Chairman (A) Hon'ble Dr. A. Vedavalli, Member (J)

Shri S.C. Saxena, IRS
Chief Commissioner of Income Tax-II.
Central Revenue Building,
I.P. Estate, New Delhi-110002. .. Applicant
(Shri Suman Doval)

Versus

Union of India through
The Secretary (Revenue & Finance)
Ministry of Finance.
Dept. of Revenues,
North Block,
New Delhi-110001.

.. Respondent

ORDER (Oral)

Mr. S.R. Adige, VC (A)

Shri Aggarwal prays for permission to withdraw the O.A. Permission is granted and the O.A. is dismissed as withdrawn without prejudice to applicant's rights to agitate his grievance in accordance with law, if so advised.

Issue Dasti.

(Dr. A. Vedavalli)

AVedervalo

Member (J)

/GK/

(S.R. Adige) Vice Chairman (A)